HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

BA No. 53/2017

Mohd. Asgar and anr.Petitioner/Applicant (s)

Through:- None.

V/s

State of J&K and anr.Respondents (s)

Through:- Mr. Aseem Sawhney, AAG (on video call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 12.06.2020

Adjourned awaiting counsel for the applicants, adjourned.

List along with 561-A No.164/2017 on 01.07.2020.

(RAJNESH OSWAL) JUDGE

Jammu 12.06.2020 (Rakesh)